

**FOR ANTI-DUMPING DUTY ON PRE-SENSITIZED POSITIVE OFF-SET ALUMINIUM PLATES ORIGINATING IN OR EXPORTED FROM SPECIFIED COUNTRIES:**

**[Notifn No.108/2007-Cus., dated 25.9.2007]under ch. 37.**

**FOR ANTI-DUMPING DUTY ON ALUMINIUM FOIL ORIGINATING IN OR EXPORTED FROM SPECIFIED COUNTRIES:**

**[Notifn No.23/2017-Cus., dt. 16.5.2017]**

Whereas in the matter of "Aluminium Foil" (hereinafter referred to as the subject goods) falling under chapter heading 7607 of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) (hereinafter referred to as the Customs Tariff Act), originating in, or exported from China PR (hereinafter referred to as the subject country), and imported into India, the designated authority in its final findings vide notification number 14/06/2015-DGAD, dated the 10th March, 2017, published in the Gazette of India, Extraordinary, Part I, Section 1, dated the 10th March, 2017, has come to the conclusion that-

- (i) the subject goods have been exported to India from the subject country below normal values;
- (ii) the domestic industry has suffered material injury on account of subject imports from subject country;
- (iii) the material injury has been caused by the dumped imports of subject goods from the subject country,

and has recommended imposition of definitive anti-dumping duty on the imports of subject goods, originating in, or exported from the subject country and imported into India, in order to remove injury to the domestic industry.

Now, therefore, in exercise of the powers conferred by sub-sections (1) and (5) of section 9A of the Customs Tariff Act, read with rules 18 and 20 of the Customs Tariff (Identification, Assessment and Collection of Anti-dumping Duty on Dumped Articles and for Determination of Injury) Rules, 1995, the Central Government, after considering the aforesaid final findings of the designated authority, hereby imposes definitive anti-dumping duty on the subject goods, the description of which is specified in column (3) of the Table below, falling under Chapter heading of the First Schedule to the Customs Tariff Act as specified in the corresponding entry in column (2), originating in the country as specified in the corresponding entry in column (4), exported from the country as specified in the corresponding entry in column (5), produced by the producers as specified in the corresponding entry in column (6), exported by the exporters as specified in the corresponding entry in column (7), and imported into India, an anti-dumping duty at the rate equal to the amount as specified in the corresponding entry in column (8), in the currency as specified in the corresponding entry in column (9) and as per unit of measurement as specified in the corresponding entry in column (10), of the said Table, namely:-

**Table**

S. No.	Sun heading or Tariff Item	Description of goods	Country of Origin	Country of Export	Producer	Exporter	Amount	Currency	Unit
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	7607	Aluminium Foil	China PR	China PR	M/s Zhejiang Zhongjin Aluminium Industry	M/s Zhejiang Zhongjin Aluminium Industry	1.43	United States Dollar	Kg

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2	7607	Aluminium Foil	China PR	China PR	Co. Ltd M/s Qingdao Loften Aluminium (Hong Foil Co. Ltd	Co. Ltd M/s Loften Aluminium (Kong) Limited	1.18	United States Dollar	Kg
3	7607	Aluminium Foil	China PR	China PR	M/s Loften Loften Environ- mental Tech- nology Co. Ltd.	M/s Loften Aluminium (Hong Kong) Limited	1.18	United States Dollar	Kg
4	7607	Aluminium Foil	China PR	China PR	M/s Hangzhou Five Star Aluminium Company Limited	M/s Hangzhou Dingsheng Import & Export Co., Ltd.	0.69	United States Dollar	Kg
5	7607	Aluminium Foil	China PR	China PR	M/s Hangzhou Five Star Aluminium Company Limited	M/s Dingsheng Aluminium Industries (Hong Kong) Trading Company Limited	0.69	United States Dollar	Kg
6	7607	Aluminium Foil	China PR	China PR	M/s Hangzhou Five Star Aluminium Company Limited	M/s Jiangsu Dingsheng New Materials Joint- Stock Co Ltd.	0.69	United States Dollar	Kg
7	7607	Aluminium Foil	China PR	China PR	M/s Jiangsu Dingsheng New Materials Joint- Stock Co Ltd.	M/s Hangzhou Dingsheng Import & Export Co., Ltd.	0.69	United States Dollar	Kg
8	7607	Aluminium Foil	China PR	China PR	M/s Jiangsu Dingsheng New Materials Joint- Stock Co Ltd.	M/s Dingsheng Aluminium Industries (Hong Kong) Trading Company Limited	0.69	United States Dollar	Kg
9	7607	Aluminium	China	China	M/s	M/s	0.69	United	Kg

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		Foil	PR	PR	Jiangsu Dingsheng New Materials Joint-Stock Co Ltd.	Jiangsu Dingsheng New Materials Joint-Stock Co Ltd.		States Dollar	
10	7607	Aluminium Foil	China PR	China PR	M/s Hangzhou Dingsheng Import & Export Co. Ltd.	M/s Hangzhou Dingsheng Import & Export Co. Ltd.	0.69	United States Dollar	Kg
11	7607	Aluminium Foil	China PR	China PR	M/s Hangzhou Dingsheng Import & Export Co. Ltd.	M/s Dingsheng Aluminium Industries (Hong Kong) Trading Company Limited	0.69	United States Dollar	Kg
12	7607	Aluminium Foil	China PR	China PR	M/s Hangzhou Dingsheng Import & Export Co. Ltd.	M/s Jiangsu Dingsheng New Materials Joint-Stock Co Ltd.	0.69	United States Dollar	Kg
13	7607	Aluminium Foil	China PR	China PR	Any other combination than S.No. 1 to 12		1.63	United States Dollar	Kg
14	7607	Aluminium Foil	China PR	Any	Any	Any	1.63	United States Dollar	Kg
15	7607	Aluminium Foil	Any	China PR	Any	Any	1.63	United States Dollar	Kg

**Note:**

'Aluminium Foil' for the purpose of this notification means "Aluminium Foil whether or not printed or backed with paper, paper board, plastics or similar packing materials of a thickness ranging from 5.5 micron to 80 micron."

The description of goods does not include the imports of the following:-

- (i) Alu Alu Laminate: Alu Alu Laminate of 40 - 50 mic in AA8079 & AA8021, is a multi-layered opaque laminate where Aluminium foil and is backed with plastic film on both side with adhesives, for use in packing capsules/tablets.
- (ii) Ultra Light Gauge Converted : Ultra Light Gauge Converted is an aluminium foil having thickness of 5.5 mic to 7 mic which is backed with kraft paper & scrim, or glass cloth, whether plain or printed for use in insulation, spices packing, thermal fluid lines covering and tea bags application.
- (iii) Aluminium Foil Composite: aluminium foil laminated with or backed with Kraft paper and glass scrim or glass cloth with or without poly ethylene, whether printed or not printed. Aluminium foil laminated with or backed with Kraft paper however is within the scope of the product under consideration and proposed

measures.

(iv) Aluminum foil for capacitors: Aluminum foil for capacitors is an Aluminum foil of 5 micron gauge with smaller widths having 99.35% purity, for use in electrical equipment such as radios, televisions, telephones, computers, microwave ovens, electrical welders, magnetos, electronic testing equipment, copy machines, air conditioners, automobiles, fluorescent lights, mercury vapour street lamps, power transmission equipment, electric motors, control units, and similar articles.

(v) Etched or formed Aluminium Foils: Etched or formed Aluminium Foils is Aluminium Foil meant to be used in the manufacture of Electrolytic Capacitor.

(vi) Aluminium composite panel - Aluminium composite panel is a non-aluminium core (often PE) bonded between two thin layers of aluminium, for use in facade cladding and signage.

(vii) Clad with compatible non clad Aluminium Foil: Clad with compatible non clad Aluminium Foil is a corrosion-resistant aluminium sheet formed from aluminium surface layers metallurgically bonded to high-strength aluminium alloy core material for use in engine cooling and air conditioner systems in automotive industry; such as radiator, condenser, evaporator, intercooler, oil cooler and heater.

(viii) Aluminium Foil for beer bottle: Aluminium Foil of 10.5 micron with rough surface and perforated whether printed or not, to be used in beer bottle.

2. The anti-dumping duty imposed under this notification shall be effective for a period of five years (unless revoked, superseded or amended earlier) from the date of publication of this notification in the Official Gazette, and shall be payable in Indian currency.

Explanation.- For the purposes of this notification, rate of exchange applicable for the purposes of calculation of such anti-dumping duty shall be the rate which is specified in the notification of the Government of India, in the Ministry of Finance (Department of Revenue), issued from time to time, in exercise of the powers conferred by section 14 of the Customs Act, 1962 (52 of 1962), and the relevant date for the determination of the rate of exchange shall be the date of presentation of the bill of entry under section 46 of the said Act.

**For Anti-Dumping duty on Pre-sensitized Positive Offset aluminium Plates (PS Plates) - Notification No.35/10 dated 19.3.2010 in Chapter 37 and Chapter 84.**

